

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S). No. 950 of 2021**

**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)**

02/ 25.03.2021 On the request of learned counsel for the respondents, list this case after four weeks to enable the respondents to file counter-affidavit.

(Dr. S.N. Pathak, J.)

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